F.No. J-11015/2/2016 -Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi 02nd March, 2016

ORDER

In supersession of all earlier orders relating to engagement of Standing Government Counsel and Additional Standing Government Counsel in District & Subordinate Courts of Karnataka, the President is pleased to engage the following Advocates as Standing Government Counsel and Additional Standing Government Counsel for conducting the Central Government litigation before the District & Subordinate Courts of Karnataka, with immediate effect for a period of <a href="mailto:three-years-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-standing-stan

Bangalore District

Name	Address with Contact No.	Enrolment No.
St	anding Government O	
Prakash Rao K	No. 12 4st Maint Counsel	
	Moodalapalya, Bengaluru-72. Mob. 9845312245	
Addit	tional Standing Government Course	
- min. Garya i rakasii	Devi- SMC Apartments, Sriramapuram, Bengaluru-	KAR.38-B/84
Adiga	3 rd Floor, Gandhinagar, Bangalore -9. Mob. 9945583661	
	No. 520, 53 rd Cross, 3 rd Block, Near Ramamandir, Rajajinagar, Banalore-10/	KAR. 263/2002
Shetty	No. 65, 2 nd Floor, above Bank of Baroda ATM, Cubbonpet, Bangalore-2, Mob. 9740287702	1237/93
G.M. Megharaj	NO 75 Qui Cross II	KAR/231/2001
Ananda Murthy R	No. 15, "N.P." Arcade, 10 th Main, Pattegarapalya Mian Road, Banagalore-79. Mob. 9900406727, 9738807226.	KAR/2383/2009
	Ananda Murthy R Addit Addit A.M. Surya Prakash Addit A.M. Surya Prakash Ananda Murthy R	Standing Government Counsel Prakash Rao K No. 12, 1st Main, (Tent Road), IV Cross, Sanjeevini Nagara, Moodalapalya, Bengaluru-72. Mob. 9845312245 Additional Standing Government Counsel A.M. Surya Prakash No. 4, 2nd Main Road, Next to Devi-SMC Apartments, Sriramapuram, Bengaluru-560021. B. Madhusudhan No. 1/4-4, Sujatha Hotel Complex, 3rd Floor, Gandhinagar, Bangalore-9. Mob. 9945583661 Sumangala Hagde No. 520, 53rd Cross, 3rd Block, Near Ramamandir, Rajajinagar, Banalore-10/Mob. 9731151448 Naveen Chandra Shetty No. 65, 2nd Floor, above Bank of Baroda ATM, Cubbonpet, Bangalore-2. Mob. 9740287703 G.M. Megharaj No. 25, 9th Cross, Kumarapark, West, Banalore-20. Mob. 9141182303, 9448312954 Ananda Murthy R No. 15, "N.P." Arcade, 10th Main, Pattegarapalya Mian Road, Banagalore-79

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8.	Sathish B.	No. 14/3, 2 nd Floor, Maharish Aravind Bhavan, Nrupathuga Road, Bangalore-1. Mob. 9886575939	
9.	Vijayakumari R	No. 25, 9 th Cross, Kumaraparak, West, Bangalore-20.	Kar/3438/2006

Bangalore Rural District

SI No.	Name	Address with Contact No.	Enrolment No.
	St	anding Government Counsel	
1.	Laxmeesha	No. 12, Karigiriappa Road, 2 nd Cross, Prakruthi Nagar, Layout, Thotadaguddadahalli, Nagasandra Post, Bangalore Rural District. Mob. 9448207302	Kar/283/2000
	Addition	nal Standing Government Counsel	
2.	B.M. Halaswamy	No.101, 6 th Cross, Railway parallel Road, K.P. West, Bangalore-20. Mob. 9972777811	Kar/2030

Mysore District

SI No.	Name	Address with Contact No.	Enrolment No.
	St	anding Government Counsel	
1.	K.R. Nagendra Prasad	No. 64, Gowrishankara Naga Ooty Road, Mysore-25.	ar, KAR/1501/2000

Chamarajanagara District

	S	tanding Government Counsel
1.	Puttaraju	S.M. Halli Road, KAR/37/91 Chamarajanagara Town. Mob. 9448602419
	Additio	nal Standing Government Counsel
2.	A.S. Vijayakumar	Car Street, Near Old Market, KAR/3018/2000 Chamarajanagara Town. Mob. 953555534

Mandya District

			Standing Government Counsel	
an	1.	Mallesha P	1 st Floor, H. Krishnappa Building, Near, Court, Maddur, Mandya- 571428. Mob. 9740652136	KAR/277/1995

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Hassan District

	Star	nding Government Counsel No. 507, Bhoomika Nilaya,	KAR/1050/2003
1.	Baskara Rao	Laxmivenkataramana Temple Road, 2 nd Stage, Vijayanagara,	
1.	B.T. Lakshminarayan	Standing Government Counsel Sriranga Krupa, 1 st Cross, Ashoka Road, Vidyanagar, Hassan. Mob. 9448401100.	KAR/236/1990

Kodagu District

	S	tanding Government Counsel 'Dwarka, School Road, Madikeri-	KAR/3708/1999
1.	G.R. Ravishankar	5710201, Kodagu. Wob.	
	O al alitic	Chanding Government Counsel	KAR/2730/2004
		Brahmins Vally, Wading 11	KAR/2/30/2004
1.	Sajan Naik K.S.	Dietrict Mob 9448363882	
		Gandhinagar, Virajpet, Kodagu.	KAR/1433/2002
2.	Keshav B.M.	Mob. 9448896034.	

Mangalore District

		- Covernment Counsel	
		Talling Paricilaval Dullanis	KAR/393/1998
1.	Prasau Numan I	Road, Buntwala, Dakshina Kannada District. Mob.	
	Additional	Standing Government Counsel	KAR/ 334/89
	AND THE RESERVE OF THE PARTY OF	Ploof Willagles Certific,	KARI 334103
1.	Ramakrishna Rai	Balmatta Road, Hampankatta, Mangalore-575001. Mob. 9448547109	
		The Law Associates, Panchami	310/2004
2.	Ravichandra P.M.	Complex, OPP. K.S.R.T.C. Bus Stand, Bejai, Mangalore-575004. Mob. 9845226237, 9742670341	
		and distard	3837/1999
3.	N.K. Pruthviraj	No. 4, 2 nd floor, iviedilare Complex, Karangalpady, Mangalore. Mob. 9845220695	
		Mob. 9045220055	KAR/588/91
4.	Shivaprasad, E.	1 st Floor, shri Krishna Plywood Bldg, Near Grama Chavady, Court Road, Puttur-574201. D.K. Mob. 9448529774	
		R/o Dharmasthala, Bethangady	KAR/1009/93
5.	Rathnavarma Bunnu N.D.	Taluk, D.K. Mob. 9448446143	

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6.	Chinmaya Rai S.N.	Sarvothodi Naduballu House, Karnoor Post and Nettanige Mudnoor village, Puttur Taluk, D.K. Pin-574313. Mob. 9972312133
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Udupi District

	Sta	nding Government Counsel	
1.	Devadas V. Shettigar	1 st Floor, "Anantha Kripa" Maruthi Veethika, Udupi-576101. Mob. 9743287990	KAR/587/1998
	Addition	al Standing Government Counsel	
1.	Manjunath S.K.	"Nanda' Handattu, Kota Post, Udupi Taluk & District. Mob.	
2.	Usha	Shanti Durga Krupa, Chitpady, Udupi. Mob. 9743293767	KAR/1214/2008
3.	Sungandh Kumar	Krishna Building, Court Road, Karnataka	KAR/1039/94

Chikmagalur District

		Standing Government Counsel	
1.	C.J. Manjunath	Annapurna, Venkateshwara Nagar, Kadur, Chikmagalur. Mob. 9448658053	KAR/841/1953
	Addit	ional Standing Government Counsel	
1.	Sudhir D.S.	Housing Board Colony, Mudigere- 577132. Mob. 9480076100, 9448346001.	KAR/1191/93

Shimoga District

		Standing Government Counsel	
1.	C.R. Vinayaka	1 st Cross, Hanumanthana Savalanga Road, Shimo 572201. Mob. 9449686659	
	Addi	tional Standing Government Counse	el
1.	Praveen K.V.	R/o Sri Ramapura Badava	

Karwar District

	Star	nding Government Counsel	
1.	Sadananda Bhat	Nidgo, Post Targod, Taluk Sirsi (N.K.) Pin.581402 Mob. 9448153390.	KAR/742/1998
		al Standing Government Counsel	
1.	Vinaayak R. Bhandari	Dibivgi Kunta, No. 220, Uttara Kannada. Mob. 9448965350, 9743550407.	KAR/3190/2001

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Dharwad District

1.	Laxman Bilgi	No. 181, 3 rd Main, 3 rd Gokul Road, Hubli, 19448376790.	Cross, Dharwad.	KAR/4895/1999
	Addition	al Standing Government Co	nineel	
1.	A.S. Rayappanavar	No. 35, Laxman Farm Unakal, South Hubli Mob. 9964402471	House	KAR/837/1997

Gadag District

		Standing Government Counsel	
1.	Hiremath M.M.	S/o Mallikarjun M. Hiremath, Vakkaligere Oni, Gadag. Mob. 9448746601.	KAR/13/1990
	Addit	ional Standing Government Counsel	
1.	Sangamesh Gobbaragundi	Magadi Village, Gobvbaragundi, Shirahatti Taluk, Gadag. Mob. 9880996646.	KAR/572/2004

Belgaum District

		anding Government Counsel	
1.	K.M. Madivalar	Handigundi, Rayabag Taluk, KAR/292. Belgaum District. Mob. 9980339975	/2010
	Additi	nal Standing Government Counsel	
1.	Basavaraj Kapsi	GRBC 2 nd Gate, Laxmi Extension, Gokak, Belgaum District. Mob. 9916207576	5/2010

Bagalkote District

		nding Government Counsel	
1.	Mallikarjuna Mallappa Handi	Fl. No. 31, 1 st Floor, Vidyagiri Bagalkote-587102. Mob.	KAR/496/87
	Additiona	al Standing Government Counsel	
1.	Shaila Y. Ankalagi	Koulpeth, Bagalkote-587201. Mob. 9880688806.	KAR/1486/2009

Bijapur District

Γ			Standing Government Counsel	
	1.	Mallikarjun	Rahul Nivaas, Katnalli S.House, Near Bala Bhavan, Kanakadasa Layout, Managooli Road, Katnalli Building, Bijapur. Mob. 9483628439.	KAR/395/2010

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Gulbarga District

	St	tanding Government Couns	sel	
1.	Siddarama B Wadi	TO VINIO NOGOT	MSK Mill Mob.	KAR/1729/2006

Yadgir District

	Standing Government Counsel	LADIO AE IOT
1. P. Shivaraj	No. 5-1-225/2, Opp Govt. Degree College, Station Area, Yadgir Taluk & District, Yadgir-585202. Mob. 09448414423.	KAR/645/87

Raichur District

		Standing Government Counsel
1. 0	Sopal Kikile	Bar Association, District Court KAR/328/2003 Complex, Raichur. Mob. 991623941

Koppal District

	St	anding Government Counsel	
1.	Basavaraj K Hiremath	R.S. Road, Hulagi Village, Koppal Taluk & District. Koppal. Mob. 9538382108	KAR/1310/1996
	Addition	nal Standing Government Counsel	
2.	Subhash S	Opp. Bellary Book Depot, Gandhi Circle, Gangavathi, Kopppal Dist. Mob. 9986413326	KAR/2472/2011
3.	K. Muralidhar Rao	Fort Area, Near Venkateshwara Temple, Koppal, Pin. 583231	KAR/246/192

Bellary District

	Sta	anding Government Counsel	
1.	Dattatreya Reddy	Old Market Main Road, near Karate School, Cantonment, Bellary-583104. Mob. 9448140172	KAR/27/90
	Addition	al Standing Government Counsel	
2.	R.V. Venkatachalapathy	SR Compound, 3 rd Cross, S.N. Pet, Bellary-583101. Mob. 9972040673	KAR/18/1987

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Davangere District

	St	anding Government Counsel	
1.	A.C. Raghavendra	No. 778/10, near Beerelingeshwara Temple, Hondada Road, Davangere-1. 9845165062	KAR/2929/2004
	Addition	nal Standing Government Counsel	
2.	V. Ravikumar	No. 317/1, 17 th Cross, K.T.J. Nagar, Davangere. Mob. 9845330045	KAR/2009/2002
3.	S. Prasannakumar	Anugraha Nilaya, Besides Police Quarters, Channagiri Town, Davangere District -577213. Mob. 9449379766	KAR/780/2004

Chitradurga District

	S	tanding Government Counsel	
1.	K. Mallikarjunappa		moga KAR/3025/200 olony, Mob.
	Additio	nal Standing Government Couns	sel
2.	Vidhyadhar.S.	Venkataramanaswamy Te	emple KAR/3728/199 lilaya,

Tumkur District

	S	tanding Government Counsel	
1.	H.S. Raju	Kempu Nilaya, Gandhinagar, Tumkur. Mob. 9844132227	KAR/748/91
	Additio	nal Standing Government Counsel	
2.	B.N. Veeranna	Surekunte Village, Bellavi Hobli, Tumkur. Mob. 9448332758	KAR/498/1998
3.	C. Mali Mariyappa	Madalur(P) Kasaba(H) Sira Taluk, Tumkur District. 9740713704	KAR/637/1997

Ramanagara District

		Standing Government Counsel
1.	Siddaraju	Attingere, Madbal Hobli, Magadi KAR/780/2002 Taluk, Ramanagar District. Mob. 9449508296

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Chikkaballapur District

1. Harikrishna K.A.	No. 47, 20 th B Cross, KAR/825/2 Bhubaneshwar Nagar, Dasarahalli, K.R. Puram Hobli, Bangalore-560024. Mob. 9740088882	2011
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- The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/1999-Judl. dated 24.09.1999 read with O.M. Nos. 27(25)/2011-Judl., dated 01.09.2011 & 26(1)/2014/Judl. dated 01.10.2015.
- Hindi version of this order will follow. 3.

(Suresh Chandra) Joint Secretary & Legal Adviser

Copy to:

- The Incharge, Branch Sectt, Ministry of Law & Justice, Department of Legal 1. Affairs, Bangalore.
- PS to MLJ/PS to Law Secretary/PS to Legislative Secretary, for information.
- Shri Prabhuling K. Navadgi, Addl. Solicitor General, Karnataka High Court, 148, Embassy Square, 106-A & 106-B Infantry Road, Bangalore-560001.
- Shri K.M. Nataraj, Addl. Solicitor General (Southern Zone), No. 4306, High Point IV, No. 45, Palace Road, Near Basaweshwara Circle Bangalore-560001. 4.
- Shri Krishna S. Dixit, Assistant Solicitor General of India, #"Dhavalaganga", 1st D Cross, 3rd Stage, 4th Blook, Basaveshwaranagar, Bangalore-560079. 5.
- Office of the District & Sessions Judge of Bangalore, Bangalore Rural District, Mysore, Chamarajanagara, Mandya, Hassan, Kodagu, Mangalore, Udupi, 6. Chikamagalur, Shimoga, Karwar, Dharwad, Gadag, Belgaum, Bagalkote, Bijapur, Gulbarga, Yadgir, Raichur, Koppal, Bellary, Davangere, Chitradurga, Tumkur, Ramanagara, Chikkaballapur, , for information.
- The Registrar, Karnataka High Court, for information. 7.
- The Accountant General, Karnataka for information.
- 8. Hindi Unit for Hindi version of this order.
- NIC Cell for uploading this order on the official website of the Ministry. 9. 10.
- Guard file/Judicial Section with 5/s copies. 11.

(B.S. Sharma) Superintendent (L)